Government of India Ministry of Development of North Eastern Region

## LOK SABHA UNSTARRED QUESTION No. 4168

To be answered on Wednesday, March 26, 2025/Chaitra 5, 1947 (Saka)

#### QUESTION

#### **Development Projects in Bodoland**

4168. Shri Joyanta Basumatary:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the details of the ongoing development projects along with those running behind schedule in the Bodoland Territorial Region;

(b) whether a number of projects are delayed due to financial sanction and fund release; and

(c) if so, the details thereof and the action taken by the Government in this regard?

#### ANSWER

# The Minister of State of Ministry of Development of North Eastern Region [Dr. Sukanta Majumdar]

(a) to (c) The details of the ongoing projects in BTR are at **Annexure – I**. The implementation period of the projects sanctioned under different schemes of the MDoNER depend upon various factors such as the geographical location, terrain, availability of land, mandatory statutory clearances, removal of obstacles, financial closures etc.

The MDoNER has taken several steps for expediting the selection/sanction of projects and the release of funds in respect of the sanctioned projects, which interalia include the following:

- (i) Online submission of project proposals for selection/sanction through the Poorvottar Vikas Setu (PVS) portal of the MDoNER.
- (ii) Single stage submission of project proposals for selection/sanctions.
- (iii) Convening meetings of EIMC almost on a monthly basis instead of quarterly basis as per the Guideline of the scheme.
- (iv) Online submission of requests for release of funds through the Poorvottar Vikas Setu (PVS) portal of the MDoNER.
- (v) Releasing of funds in four installments based on the predefined milestones achieved in the execution of the project thereby streamlining the process for release of funds.

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### <u>ANNEXURE – I</u>

# ANNEXURE REFERRED IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 4168 FOR 26<sup>th</sup> March, 2025 REGARDING "DEVELOPMENT PROJECTS IN BODOLAND"

			Sanctioned
SN	Project Name	Name of the	Cost (Rs.
		Scheme	in Cr)
1	Proposed Integrated textile Park at Kharujan		41.00
	Mushalpur		
2	Construction of RCC Bridge No. 3/1 over		8.00
	Puthimari river at Dolonghat (Dhulabari)		
3	Development of industrial estates for setting	Special Development Packages (SDPs) of Bodoland Territorial Council (BTC)	14.40
	up of Small/Medium industries at Ramphalbil		
	(Kokrajhar)		
4	Industrial Estate, Lakhibazar at Kokilabari,		18.39
	District Baksa		
5	Bodoland Movement Memorial Museum at		29.99
	Salbari, Baksa		
6	Construction of Road and RCC Bridge from	NESIDS (OTRI)	7.68
	Paoriputa to Natun Panbari over river Pasnoi		
	at Udalguri District		
7	Construction of Bineswar Brahma	Schemes of	4.92
	Engineering College, Kokrajhar, Assam	NEC	